				-	here for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	1561398861.00	11	1528742029.00	49.23	0	0	32656831.00	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	1128158136	7	1118868687	36.03	0	9289449.00	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	115	56693066.00	101	25724034.00	0.83	0	0	30969032.50	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	83	1122048121.00	51	428481656.00	13.80	0	0	693566465.50	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	01	10540000	01	3540000	0.11	0	0	700000.00	Annexure 9
Total		217	3878838184	171	3105356406	100.00	0	9289449	764192329	